

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.1631/2000
MA 2036/2000
MA 1483/2000

New Delhi this the 4th day of October, 2001

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman(J)
Hon'ble Shri Govindan S.Tampi, Member (A)

Inderjeet Sharma
S/O Shri Mohan Lal Sharma
R/O B-922,Sangam Vihar, New Delhi
(By Advocate Shri T.C.Aggarwal)

.. Applicant

VERSUS

Union of India: Through

1.The Engineer -in-Chief,
Military Engineer Service,
Army Headquarters,Kashmir House,,
New Delhi.

2.The Commandant Works Engineer
(Project), Delhi Cantonment,
Delhi-10

.. Respondents

(Shri R.N.Singh,learned counsel
appeared earlier)

O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman(J)

Shri T.C.Aggarwal,learned counsel submits that he wishes
to withdraw the OA as well as MA 1483/2000 and MA 2036/2000.

2. Permission to withdraw the above is granted.
Accordingly OA 1631/2000, MA 1483/2000 and MA 2036/2000 are
dismissed as withdrawn. No costs.

(Govindan S.Tampi)
Member (A)

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Lakshmi Swaminathan
(Smt.Lakshmi Swaminathan)
Vice Chairman(J)